

Government of Jammu and Kashmir  
Finance Department, Civil Secretariat  
Jammu/Srinagar

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**Notification**

Jammu, 17<sup>th</sup> February, 2021

**S.O. 53** :- In exercise of the powers conferred under section 67, 68 and 69 of the Jammu and Kashmir Reorganisation Act, 2019, the Government of Union Territory of Jammu and Kashmir hereby notifies the "Jammu & Kashmir Treasury Code" as annexed, to this notification.

**By Order of the Lieutenant Governor.**

Sd/-

**(Dr. Arun Kumar Mehta), IAS**  
**Financial Commissioner,**  
**Finance Department.**

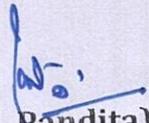
No. A/PS/DC/UT/2019-

Dated: 17.02.2021

Copy to the:-

1. Ld. Advocate General, J&K High Court Jammu/Srinagar.
2. All Financial Commissioners.
3. Principal Accountant General J&K Jammu/Srinagar.
4. All Principal Secretaries to Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
7. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
8. All Commissioners/Secretaries to Government.
9. Chief Electoral Officer, J&K.
10. Divisional Commissioner Jammu/Kashmir.
11. Chairperson J&K Special Tribunal.
12. Registrar General, J&K High Court Jammu/Srinagar.
13. Director Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections
15. Director General, Budget Division J&K.
16. Director General Accounts and Treasuries, J&K.

17. Director General, J&K Funds Organization.
18. Director General Local Fund Audit & Pensions, J&K.
19. Director Information, J&K.
20. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/  
Autonomous Bodies/ Societies.
21. Secretary, J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly.
24. Director/Principal Northern Zonal Accountancy Training Institute Jammu.
25. Principal Accountancy Training Institute, Srinagar.
26. Director, Accounts and Treasuries Jammu/Kashmir.
27. All Directors of Finance/Financial Advisors & CAOs
28. Joint Director, Funds Organization Jammu/Srinagar.
29. General Manager, Govt. Press Jammu/Srinagar for publication in Government  
Gazette.
30. Private Secretary to Hon'ble Advisor (F/B/BK) to the Lieutenant Governor.
31. Private Secretary to Chief Secretary.
32. Private Secretary to Financial Commissioner, Finance Department.
33. All Treasury Officers.
34. I/C website, Finance Department ([www.jakfinance.nic.in](http://www.jakfinance.nic.in)).
35. I/C website, GAD ([www.jkgad.nic.in](http://www.jkgad.nic.in)).
36. Government Order File (W2scs).

  
(S.L. Pandita)

 Director General (Codes),  
Finance Department.